

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I.A. No. 217 of 2013 in
DFR 1309 of 2013

Dated : 8th July, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Vandana Gobal Ltd. ... Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Balbir Singh
Mr. Aashish Bernad

Counsel for the Respondent(s) : Ms. Swapna Seshadri for R-1

ORDER

I.A. No. 217 of 2013
(Application for condonation of delay)

Issue notice. Ms. Swapna Seshadri takes notice on behalf of Respondent No.1 and Ms. Suparna Srivastava takes notice on behalf of Respondent No. 2.

Post the matter on **06.08.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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